

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated Shillong ___ October, 2018

NO.HCM.II/123/pt/2015/Estt: The High Court of Meghalaya is pleased to declare the following days to be observed as holidays in the High Court of Meghalaya, Shillong, during the year 2019.

Sl. No.	Holidays	Dates	Days	No. of Days
1.	New Year's Day	1 st January	Tuesday	1 day
2.	Winter Vacation	2 nd January to 1 st February	Wednesday to Friday	31 days
3	Republic Day	26 th January	Saturday	1 day
4	Maha Shivaratri	4 th March	Monday	1 day
5	Dol Jatra (Holi)	21 st March	Thursday	1 day
6	Bihu Holidays including Mahavir Jayanti	15 th April to 18 th April	Monday to Thursday	4 days
7	Good Friday	19 th April	Friday	1 day
8	Shad Suk Mynsiem	Date to be notified	1 day
9	Buddha Purnima	18 th May	Saturday	1 day
10	Id-ul-Fitr	05 th June	Wednesday	1 day
11	U Tirot Sing Day	17 th July	Wednesday	1 day
12	Behdeinkhlam	Date to be notified	-	1 day
13	Id-ul-Zuha	12 th August	Monday	1 day
14	Independence Day	15 th August	Thursday	1 day
15	Janmashtami	24 th August	Saturday	1 day
16	Muharram	10 th September	Tuesday	1 day
17	Unitarian Day	18 th September	Wednesday	1 day
18	Mahatma Gandhi's Birthday	2 nd October	Wednesday	1 day
19	Dussehra (Durga Puja)	07 th & 08 th October	Monday & Tuesday	2days
20	Deepawali Holiday	27 th October	Sunday	1day
21	Id-i-Milad-un-Nabi	10 th November	Sunday	1day
22	Guru Nanak's Birthday	12 th November	Tuesday	1day
23	Nongkrem Dance	Date to be notified	-	1 day
24	Wangala Dance	Date to be notified	-	1 day
25	Seng Kut Snem	23 rd November	Saturday	1 day
26	Pa Togen N Sangma	12 th December	Thursday	1 day
27	Death Anniversary of U Soso Tham	18 th December	Wednesday	1 day
28	Winter Vacation including Death Anniversary of U Kiang Nongbah Day	21 st to 31 st December	Saturday to Tuesday	11 days

Note:-

1. In addition to the aforesaid holiday the High Court shall remain closed on such days as are observed as Local Holidays in Executive Offices and also on days which are

observed as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881 (XXV of 1881).

2. If any of the festival does not fall on the date notified above, necessary notification changing the date will be issued in due course of time.

REGISTRAR GENERAL

Memo. NO.HCM.II/123/pt/2015/Estt/5413A

Dated Shillong 29th October 2018.

Copy to :-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
3. The PA to Registrar General, High Court of Meghalaya, Shillong.
4. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Ampati.
5. The Director, Meghalaya State Judicial Academy, Shillong.
6. The Registrar I & II, High Court of Meghalaya, Shillong.
7. The Deputy Registrar, I, II & III, High Court of Meghalaya, Shillong.
8. The Assistant Registrar, I, II, III, IV & V High Court of Meghalaya, Shillong.
9. The Chief Librarian, High Court of Meghalaya, Shillong.
10. The Chief Translator (I/c Procurement Section), High Court of Meghalaya, Shillong
11. The Public Relations Officer, High Court of Meghalaya, Shillong.
12. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
13. The Superintendent I & II, High Court of Meghalaya, Shillong.
14. The PS to the Advocate General of Meghalaya, Shillong.
15. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
16. The President/Secretary, Shillong Bar Association, Shillong.
17. Notice Board.
18. Office file.


REGISTRAR GENERAL